

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

3. I.A. 3611/2022
IN
C.P.(IB)-633(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: THE BANK OF BARODA LIMITED

V/s.

DINIKA GANDHI

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Shavez Mukri, counsel appearing for the Applicant is present through
virtual hearing.

I.A. 3611/2022

The above Interlocutory Application is filed for urgent hearing of C.P. bearing
No. 633/2022.

Since the earliest possible date is already given, the above Interlocutory
Application is rejected.

List this matter on its schedule date on **16.12.2022** high on board.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)